

There is another question I want to ask.

**Shri K. C. Reddy:** I think there must be some confusion of names.

**Mr. Speaker:** Order, order. Let him put his question.

**Shri Nageshwar Prasad Sinha:** I find from the Railway Enquiry Committee Report, in page 75, paragraph 22, that a suggestion has been mooted to the effect that the neighbouring Dhobidih colliery be acquired, which, if done, would absorb a large number of workers. Is this proposal still under the consideration of the Government, or has it been abandoned?

**Shri K. C. Reddy:** I would require notice to answer that question.

**Shri Sadhan Gupta:** The Minister said that there are a certain number of development schemes and a portion of the surplus staff is expected to be absorbed. Now, have the Government any concrete plans to absorb any particular number of persons in any of these schemes, and if so, what are they?

**Shri K. C. Reddy:** It is because of the implementation of some schemes of that nature that we have been able to reduce the number to be ultimately retrenched. I do not want to state the number of development schemes that have already been implemented, but those that are under the consideration of the Government are:

- (1) development of lower seam at Argada,
- (2) mechanical and gathering arrangements at Talcher and Doulbara, and
- (3) sand-stowing at Bharkunda.

**Shri P. C. Bose:** Is it a fact that these government collieries are now raising less coal than before so that this retrenchment has become necessary now?

**Shri K. C. Reddy:** That is not a fact.

**Shri H. N. Mukerjee:** Do we take it that in spite of the projected expansion of our railways, the demand of

coal for our railways is not such that we can maintain these people in employment and produce more in our government collieries?

**Shri K. C. Reddy:** That is a very general question, and it is a matter of opinion.

**Shri Bhagwat Jha Azad:** May I know, Sir...

**Mr. Speaker:** We will now proceed to the other business of the House.

#### WRITTEN ANSWERS TO QUESTIONS

##### INDIAN TARIFF ON BRITISH TEXTILES

\*1445. { **Shri S. N. Das:**  
**Shri Raghunath Singh:**  
**Sardar A. S. Saigal:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Britain has made representations to India against the Indian tariff on British textiles;

(b) if so, what are the points raised in the representations; and

(c) the manner in which the Government of India have reacted to these representations?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Yes, Sir. The points raised are that—

(i) while the United Kingdom admits Indian cotton textiles without restriction and also imposes no duty, India imposes on United Kingdom cotton piecegoods duties of the order of 60 per cent. to 80 per cent. *ad valorem* and a quota restriction of 12½ per cent.; and

(ii) competition between United Kingdom and Indian cotton textiles being negligible, India should allow a substantial increase in her import quota and also effect a substantial reduction in import duty.

(c) I would invite attention to my speech in the Lok Sabha on the 24th

September 1954 in reply to the debates on the Indian Tariff (Second Amendment) Bill, 1954.

#### LAHORE TRANSIT CAMP

\*1446. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of inmates in the transit camp for displaced persons at the D.A.V. College, Lahore, on the 1st August, 1954;

(b) the longest period for which any present inmate has had to remain there; and

(c) whether the camp is to be continued in future?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) 177.

(b) A family of 2 members since 19th April, 1954.

(c) The present sanction is upto the end of February 1955. The question of continuance beyond that date will be considered at the appropriate time.

#### INDUSTRIAL UNEMPLOYMENT

\*1452. **Shri B. C. Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) the industries in which employment has fallen in recent months due to the slump in exports and lack of raw materials; and

(b) the number of persons rendered unemployed?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Manganese Ore is the only industry where employment has suffered in recent months because of slump in the export trade. No industry has received a set-back on account of lack of raw materials.

(b) No assessment has been made.

#### INTER-STATE SEMINARS

\*1455. **Shri S. C. Samanta:** Will the Minister of Planning be pleased to state:

(a) whether Government have accepted the recommendations of the

Inter-State seminars organised by the Community Projects Administration up till now; and

(b) if so, to what extent?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The seminars were organised to bring together the different categories of key staff employed by the State Governments on the Community Development Programme with a view to exchanging ideas and experiences and arriving at, as a result of group thinking, certain important methods of approach. Summary Records containing the observations and conclusions have been forwarded to the State Governments for information and necessary action.

#### SALT

\*1459. **Shri Ajit Singh:** Will the Minister of Production be pleased to state whether Government have taken any steps to help the manufacture of salt on scientific lines in the private sector in the country?

**The Minister of Production (Shri K. C. Reddy):** Yes. A statement is laid on the Table of the Lok Sabha detailing the steps taken by Government in this direction. [See Appendix VIII, annexure No. 95.]

#### TUNGABHADRA HYDRO-ELECTRIC PROJECT

\*1466. **Shri Viswanatha Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that disputes have arisen between the Governments of Andhra and Mysore regarding the Tungabhadra Hydro-electric Project;

(b) the points of difference between them; and

(c) the steps, if any, taken by the Government of India to settle the dispute?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No, Sir.

(b) and (c). Do not arise.